

Form A published on 24th March 2022 in

'Financial Express'

Logix City Developers Private Ltd

FINANCIAL EXPRESS	
FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF LOGIX CITY DEVELOPERS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of the corporate debtor	Logix City Developers Private Limited
2. Date of incorporation of corporate debtor	07/03/2011
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC)-Delhi
4. Corporate identity number / limited liability identification number of corporate debtor	U70101DL2011PTC215320
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: DGL006, Ground Floor, DLF Galleria, Mayur Vihar Phase-I, New Delhi East Delhi-110091 Principle office for Books of Account : A - 4 & 5, Sector 16, Noida 201301 UP
6. Insolvency commencement date in respect of corporate debtor	22/03/2022
7. Estimated date of closure of insolvency resolution process	18/09/2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Yogesh Kumar Gupta IBBI/IPA-003/IP-N00078/2017-18/10701
9. Address and e-mail of the interim resolution professional, as registered with the Board	C-17B LGF, Kalkaji New Delhi-110019 Email Id: ykgupta64@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address for sending Claims : C-17B, LGF Kalkaji New Delhi -110019 cirp.logix@gmail.com
11. Last date for submission of claims	05/04/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class of Creditors - Home Buyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Financial Creditors (Homebuyers)- The financial creditors in the class may propose any of the following Insolvency Professionals, who have given their consent to act as their Authorised Representatives in the claim Form CA to be submitted by them: 1. Mr. Sanjeev Ahuja (IP Reg. No. IBBI/IPA-002/IP-N00028/2016-2017/10061) 2. Mr. Subhash Chand Agrawal (IP Reg. No. IBBI/IPA-003/IP-N00059/2017-18/10499) 3. Mr. S Prabhakar (IP Reg. No. IBBI/IPA-002/IP-N00577/2017-2018/11769) The Insolvency Professional proposed by the highest number of financial creditors in the class shall be proposed to the Adjudicating Authority for appointment as Authorised Representative of financial creditors in the class Financial Creditors (Homebuyers) in accordance with Regulation 16A of IBBI (CIRP) Regulations.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms are available at : https://www.ibbi.gov.in/home/downloads (b) Details of Insolvency Professionals proposed to act as Authorised Representative are available at https://www.ibbi.gov.in/ips-register/view-ip/1
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Logix City Developers Private Limited on 22/03/2022. The creditors of Logix City Developers Private Limited, are hereby called upon to submit their claims with proof on or before 05/04/2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class - Financial Creditors (Home Buyers) in Form CA. Submission of false or misleading proofs of claim shall attract penalties.	
Yogesh Kumar Gupta IBBI/IPA-003/IP-N00078/2017-18/10701 Interim Resolution Professional Logix City Developers Private Limited Date : 22.03.2022 Place: New Delhi	

